

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

29

**C.P.(CAA)/55(MB)2024 IN
C.A.(CAA)/174(MB)2023**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Elektromag Devices Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Ajit Singh Tawar, Ld. Counsel for the Applicant present.
2. On the request of the applicant, list this matter for hearing on **16.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)